

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 462/2017
M.A. No. 470/2017

New Delhi, this the 8th day of February, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

1. S.N. Saroj,
Accounts Officer, 48 years,
S/o Late Shri Chandrasekhar Saroj,
House No.58, Gali No.2,
Kishankunj Extension Part-I,
Lakshmi Nagar, Delhi-110 092.
2. Vinesh Chandra,
Accounts Officer,
42 years,
A-50, Chadernagar,
Ghaziabad (UP)-201011.
3. Mrs. Rupa Vedi,
Accounts Officer,
W/o Late Shri R.P. Puri,
48 years,
17/884, Lodhi Colony,
New Delhi-110003.
4. Mrs. Kamla Sharma,
Accounts Officer,
Late Shri Radhey Lal,
59 years,
Pocket-E, 2C, Dilshad Garden,
Delhi-110095.
5. N.S.S. Srinivas,
Accounts Officer,
S/o Late Shri N.S. Murthy,
56 years,
F-147, CPWD Quarters,
Road No.3, Andrewsganj,
New Delhi-110049.
6. Arun Kumar Sharma,
Assistant Accounts Officer,

Late Shri S.C. Sharma,
47 years,
C-99, 3rd Floor, Panchsheel Vihar,
Khirki Extension, Malviyanagar,
New Delhi-110017.

7. Mrs. Lathika Nair,
Assistant Accounts Officer,
W/o Shri Giridharan K.
48 years,
Flat No.64, B-9/12,
Akanksha Apartments,
Sector 62, Noida.
8. Sanjay Bhasin,
Assistant Accounts Officer,
S/o Late Shri K.L. Bhasin,
43 years,
C-6, Avantika, Sector-1,
Rohini, Delhi-110085.
9. Nirmal Kumar Jaiswal,
Assistant Accounts Officer,
S/o Late Shri D.N. Jaiswal,
47 years,
RZ-H-266/A, Rajnagar-II,
Gali No.8, Palam Colony,
New Delhi-110077.
10. Vikas Sharma,
Assistant Accounts Officer,
S/o Late Shri S.P. Sharma,
44 years,
I-102, DDA Flats (M16),
Naraina Vihar, New Delhi-500028.
11. Aman Singh, Accountant,
S/o Shri Dashrath Singh,
35 years,
WZ-568, Gali No.1,
Srinagar, Pitampura,
Delhi-110034.
12. Rakesh Kumar Vats,
Accountant,
S/o Late Shri Dharmur,
34 years,

House No.1836(145VP),
Sector-2, Rohtak-124001.

13. Sanjeev Kumar,
Accountant,
S/o Shri Nar Singh,
35 years,
Plot No.78-79, Dwarka Vihar,
Bhupindra Nagar,
Near Old Kakrola Road,
Opp. Delhi Jal Board Plant,
Nazafgarh, New Delhi-110043. .. Applicants

(By Advocate : Shri S. Sunil)

Versus

1. Union of India through
Directorate of Advertising & Visual Publicity,
Ministry of Information & Broadcasting,
Room No.847, 8th Floor,
CGO Complex, New Delhi.

2. Union of India through,
Ministry of Finance,
Department of Expenditure,
Room No.76, North Block,
New Delhi-110001. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. MA 470/2017 filed for joining together is allowed.

3. The applicants filed the present O.A. seeking the following relief:

“(a) to direct the respondents to extend to the applicants, the benefit of revised pay scales, on notional basis w.e.f. 01.01.1996 with actual benefit on 19.02.2003 as granted by

OM, dated 28.02.2003, issued by Respondent No.2, as has been done in the case of Shri Tapan Sutradhar, with interest thereon at such a rate as this Hon'ble Tribunal may deem fit and proper;

- (b) to grant costs of this OA to the applicants herein; and
- (c) to pass such other order or orders as may be deemed fit and proper in the interest of justice.”

4. It is submitted that the applicants preferred a representation dated 03.11.2015 ventilating their grievances, as claimed in the O.A. The respondents vide Annexure A-8 dated March, 2016 stated that the applicants' representation has been referred to the Ministry of I&B for consultation with Department of Legal Affairs and Department of Expenditure. However, till date, no final orders have been passed by the respondents.

5. In the circumstances, the O.A. is disposed of at the admission stage, without going into the other merits of the case, by directing the respondents to take a final view on the claim of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(P.K. BASU)
Member (A)

/Jyoti/

(V. AJAY KUMAR)
Member (J)